

CCP No.115/02

In

O.A.900/96.

29.07.03

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

Hon'ble Mr. D.R. Tewari, A.M.

Sri K.S. Rathore counsel for the applicant.

After hearing learned counsel for the applicant,

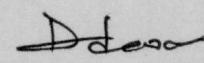
we do not find any good ground for recalling the order dated 27.11.2002. Application for recalling

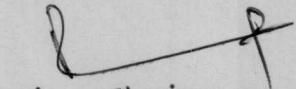
the order dated 27-11-2002 is rejected. However,

applicant may move another application for

implementation of the order passed by this Tribunal.

Subject to the aforesaid, the application is rejected.


Member-A.


Vice-Chairman.

Manish/-